

- (iv) Eleventh Report of the Committee (Thirteenth Lok Sabha) on "Appropriation Accounts of Union Government for 1993-1994";
- (v) Forty-third Report of the Committee (Thirteenth Lok Sabha) on "Lower categorizations leading to loss of Rs. 352.30 lakhs;
- (vi) Forty-fifth Report of the Committee (Thirteenth Lok Sabha) on "Excess over Voted Grants and Charged Appropriations (1995-1996 and 1998-1999)";
- (vii) Fifty-ninth Report of the Committee (Thirteenth Lok Sabha) on "Acquisition of SU-30 Aircraft";
- (viii) Second Report of the Committee (Fourteenth Lok Sabha) on "Purchase of residence for Consulate General of India at Frankfurt";
- (ix) Third Report of the Committee (Fourteenth Lok Sabha) on "Avoidable Import of High Capacity Diesel Powered Breakdown Cranes"; and
- (x) Fifth Report of the Committee (Fourteenth Lok Sabha) on "Non-adjudication of demands and inordinate delay in the recovery of confirmed demands".

**REPORTS OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI ROBERT KHARSHIING (Meghalaya): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2005-2006):

- (i) Fifth Report of the Committee including minutes of the sitting of the Committee relating thereto on the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) regarding action taken by the Government on the recommendations contained in their Sixteenth Report (Thirteenth Lok Sabha) on "Examination of orders pertaining to reservation for Scheduled Castes and Scheduled Tribes in services", and

- (ii) Sixth Report of the Committee including minutes of the sitting of the Committee relating thereto on the Ministry of Tribal Affairs regarding action taken by the Government on the recommendations contained in their Twenty-third Report (Thirteenth Lok Sabha) on "Working of Integrated Tribal Development Projects in Rajasthan".

**STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON DEFENCE**

SHRI R.K. ANAND (Jharkhand): Sir, I lay on the Table a copy (in English and Hindi) of the statements showing action taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Twenty-first Report of the Department-related Parliamentary Standing Committee on Defence (Thirteenth Lok Sabha) regarding action taken by the Government on recommendations contained in their Nineteenth Report (Thirteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2003-2004.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON RAILWAYS**

SHRI TARINI KANTA ROY (West Bengal): Sir, I lay on the Table a copy (in English and Hindi) on the Thirteenth Report of the Department-related Parliamentary Standing Committee on Railways (2005-2006) on "Procurement of Wagons".

MOTION FOR ELECTION TO THE NATIONAL SHIPPING BOARD

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): Sir, I move the following Motion:

'That in pursuance of clause (a) of sub-section (2) of Section 4 of the Merchant Shipping Act, 1958 (44 of 1958), read with Rule 3 and